

**(BY SPECIAL MESSENGER)**  
**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-430/2011/ 7458 /A.

From:- Shri M.K. Bhattacharjee,  
Registrar (Vigilance),  
Gauhati High Court, Guwahati

To,

The Principal Accountant General,  
Assam, Beltola, Maidamgaon,  
Guwahati

Dated Guwahati the 17<sup>th</sup> September, 2012

**Subject: - Assured Career Progression (A.C.P.) Scheme and Functional Scale to the Officers in Grade-III of the Assam Judicial Service**

**Reference:**- This Registry's letter NO. HC.VII-430/2011/6252/A dated 08.08.2012

Sir,

With reference to this Registry's letter cited above, I am directed to inform you that date of joining in Grade-III, date of entitlement of ACP (1<sup>st</sup> stage) and also date of entitlement of ACP (2<sup>nd</sup> stage) in respect of 14 (fourteen) Officers in Grade-II of the Assam Judicial Service for granting the benefit of Assured Career Progression (A.C.P.) and Functional Scale in Grade-III of the Assam Judicial Service, vide letter under reference, was communicated wrongly due to oversight. **The same has been corrected as below :-**

Sl. No.	Name and present designation of Officer	Date of entry in Grade-III	Date of entitlement of ACP (1 <sup>st</sup> stage)	Date of entitlement of ACP (2 <sup>nd</sup> stage)	ACP granted
1.	Shri Apraresh Chakravarty, Chief Judicial Magistrate, Nagaon, now Registrar (Judicial), Gauhati High Court, Guwahati	01.12.1997	01.12.2002		Only 1 <sup>st</sup> ACP
2.	Shri Siddhartha Pratim Moitra, Chief Judicial Magistrate, Kamrup, Guwahati	11.12.1997	11.12.2002	11.12.2007	1 <sup>st</sup> ACP and 2 <sup>nd</sup> ACP

3.	Smti Anubha Das, Chief Judicial Magistrate, Tinsukia	01.12.1997	01.12.2002	01.12.2007	1 <sup>st</sup> ACP and ACP 2 <sup>nd</sup>
4.	Smti Rita Kar, Chief Judicial Magistrate, Dibrugarh	01.12.1997	01.12.2002	01.12.2007	1 <sup>st</sup> ACP and ACP 2 <sup>nd</sup>
5.	Smti Indira Barman, Civil Judge & Asstt. Sessions Judge, NO.1, Kamrup, Guwahati	01.12.1997	01.12.2002	01.12.2007	1 <sup>st</sup> ACP & 2 <sup>nd</sup> ACP
6.	Smti Mitali Thakuria, Counsellor, Family Court, Kamrup, Guwahati	06.04.1998	06.04.2003		Only 1 <sup>st</sup> ACP
7.	Shri Amir Uddin Ahmed, Chief Judicial Magistrate, Bongaigaon	06.04.1998	06.04.2003		Only 1 <sup>st</sup> ACP
8.	Shri Chandan Das, Chief Judicial Magistrate, Sivasagar	06.04.1998	06.04.2003		Only 1 <sup>st</sup> ACP
9.	Shri Surajit Kumar Dhar, Civil Judge & Asstt. Sessions Judge, NO.1, Cachar, Silchar	16.04.1998	16.04.2003		Only 1 <sup>st</sup> ACP
10.	Shri Mahendra Kalita, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur	09.04.1998	09.04.2003		Only 1 <sup>st</sup> ACP
11.	Shri Thaneswar Kalita, Civil Judge & Asstt. Sessions Judge, NO.2, Cachar, Silchar	01.12.1997	01.12.2002	01.12.2007	Only 1 <sup>st</sup> ACP
12.	Smti Malaya Deb Dey, Chief Judicial Magistrate, Goalpara	04.12.1997	04.12.2002	04.12.2007	Only 1 <sup>st</sup> ACP
13.	Shri Tridib Kumar Bhattacharjee, Chief Judicial Magistrate, Hailakandi	06.04.1998	06.04.2003	06.04.2008	Only 1 <sup>st</sup> ACP

14.	Shri Abdul Hakim, Addl. Chief Judicial Magistrate, Barpeta	01.12.1997	01.12.2002	01.12.2007	Only 1 <sup>st</sup> ACP
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Your are, therefore, requested to initiate appropriate steps for issuance of necessary pay slips granting Assured Career Progression (A.C.P.) and Functional Scale to the above 14 (fourteen) Officers on the above corrected dates and also issue necessary pay slips granting Assured Career Progression (A.C.P.) and Functional Scale in respect of other Officers, as per letter under reference.

The matter may please be treated as **MOST URGENT**.

Yours faithfully,

*Sdf*  
**REGISTRAR (VIGILANCE)**

MEMO NO.HC.VII-430/2011/ 7459 – 7460 /A.

Dated 17.09.2012